

**Minutes of the Policy Relaxation Committee Meeting held under the
Chairmanship of DGFT, Shri Pravir Kumar, IAS on 30.09.2014**

Meeting No. 11/AM15 held on 30.09.2014 at 12.00 Noon.

List of officers present in the meeting is given below:

1. Shri D. K. Singh	Addl. DGFT
2. Shri L.B. Singhal	Addl. DGFT
4. Shri KC. Rout	Addl. DGFT
5. Shri Jaikant Singh	Addl. DGFT
6. Shri Darshan Singh	Jt. DGFT
7. Shri J.M. Gupta	Jt. DGFT
8. Shri Jay Karan Singh	Jt. DGFT
9. Shri AkashTaneja	Jt. DGFT
10. Shri S.K. Mohapatra	Dy. DGFT
11. Smt. N.R.Choudhury	FTDO

The decision taken on the individual cases are as under:-

Case No.1 M/s SMC Pneumatics (India) Pvt. Ltd., Noida

F.No. 01/60/162/249/AM15/PRC

PRC Meeting No. 11/AM15 dated 30.09.2014

Subject: - Request for EOP extension of Advance Authorization of 0510290853 dated 16.5.2011

The Committee decided the following:

- I. **Export obligation period be extended upto 31.03.2015.**
- II. **The extension is subject to payment of composition fee @ 0.5% on unfulfilled FOB value of exports.**
- III. **The value addition of 15% as prescribed under Para 4.1.6 of FTP shall be maintained.**
- IV. **This is subject to verification by RA that EO as claimed to have been fulfilled is more than 50%, in terms of value wise as import and export items are multiproduct, in proportion to imports made within original export obligation period**
- V. **The applicant is advised to submit the Authorisation for endorsement to RA as early as possible. They are further advised to start discharging their stipulated balance export obligation on the basis of these minutes without waiting for the endorsement to be done on the Authorisation.**

(Action: RA, CLA, New Delhi / applicant)

Case No.2 M/s Air India

F.No. 01/61/180/221/AM13/PC3

PRC Meeting No. 11/AM15 dated 30.09.2014

Subject: - Request for revalidation of the 14 SFIS Scrip No.

1. 0310716774 dt. 10.12.2012
2. 0310716775 dt. 10.12.2012
3. 0310716776 dt. 10.12.2012
4. 0310716777 dt. 10.12.2012
5. 0310716778 dt. 10.12.2012

6. 0310716779 dt. 10.12.2012
7. 0310716780 dt. 10.12.2012
8. 0310716781 dt. 10.12.2012
9. 0310716782 dt. 10.12.2012
10. 0310716783 dt. 10.12.2012
11. 0310716784 dt. 10.12.2012
12. 0310729745 dt. 28.03.2013
13. 0310729746 dt. 28.03.2013
14. 0310716784 dt. 28.03.2013

Decision:

The Committee was of the view that such scrips are issued having validity of 18 months for import. No further revalidation is allowed except in cases where the scrip / Authorization expired in the possession of Government Department. There is no such situation in these cases. Hence, the Committee did not accede to the request.

Case No.3 M/s. Astra Microwave Products Ltd., Hyderabad

F.No. 01/77/110/14/AM13/EC(S)

PRC Meeting No. 11/AM15 dated 30.09.2014

Subject: - Request for grant of 3rd revalidation of Export License No. 0950000362 dt. 21.08.2012 for export of SCOMET items to Israel

Decision:

The Committee considered the request and granted revalidation of export license no. 0950000362 dt. 21.08.2012 for 6 months from the date of endorsement.

Case No.4 M/s Hindustan Zinc Ltd. Udaipur

F.No. 01/89/180/67/AM09/PC-2(A)/Pt.

PRC Meeting No. 11/AM15 dated 30.09.2014

Subject: - Request for policy relaxation of underground mining equipment's.

The Committee decided to relax the provisions of Policy Conditions of Para 2(II) (a) (i) (ii) (iii), (b), (c) (i) (ii) (iii) and Para 7 of Chapter 87 of ITC (HS), 2012 Schedule – I (Import Policy) for import of 15 nos. of new underground mining equipment subject to the conditions that the equipment would not ply on public road except at the time of mobilization and de-mobilization and that the equipment would be used only at the project site.

Case No.5 M/s. Tata Motors Ltd. Mumbai

F.No. 01/89/180/54/AM13/PC-2(A)/Pt.

PRC Meeting No. 11/AM15 dated 30.09.2014

Subject: - Request for review of decision of PRC meeting no. 04/AM15 dt. 8.7.2014

The Committee reviewed its' earlier decision of PRC meeting no. 04/AM15 held on 8.7.2014 and granted permission to retain the 3 RHD vehicles from Australia, within the premises of their factory at Pune for further R&D purpose.

The meeting ended with a vote of thanks to the Chair.
